IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

		C.P. No. 101(ND)/2016
IN THE MATTER OF:		
Sonai Kumar Punn		Petitioner
٧.		
Planit Travglobal Pvt. Ltd. & Ors.		sRespondents
		the state of the s
SECTION: UNDER SEC	TION 3	397/398
		Order delivered on 05.09.2017
Coram: CHIEF JUSTICE M.M. KUN Hon'ble President	/AR	*
Deepa Krishan Hon'ble Member (T)		
For the Petitioner(s)	:	Mr. Ashish Aggarwal & Mr. Gurcharan Singh, Advocates
For the Respondent(s)	į	Mr. Ravi Kapoor & Mr. Sameer Dawar, Advocates for Respondent Nos. 1-4 Mr. Ishaan Madaan, Advocate for Respondent Nos. 5 & 8 Mr. Shailendra Kumar, Advocate for Respondent No. 11 Mr. R.S. Bhati, Practicing Company Secretary for Respondent No. 12 Mr. Siddharth Garg, Advocate for Respondent No. 13

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 05.10.2017 as no objection has been raised by the learned counsel for the other side.

(Chier JUSTICE IVI.IVI. KUIVIAR)

(MEMBER TECHNICAL)

05.09.2017 Vineet